The West Bengal University Laws Amendment (Repealing) Act, 1977

Act 17 of 1977

Keyword(s):
Repealing Act, The West Bengal University Laws Amendment Act, 1976
© West Bengal Act XVII of 1977¹


[1st August, 1977.]

An Act to repeal the West Bengal University Laws Amendment Act, 1976.

WHEREAS it is expedient to repeal the West Bengal University Laws Amendment Act, 1976;

It is hereby enacted in the Twenty-eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal University Laws Amendment (Repealing) Act, 1977. Short title.

2. The West Bengal University Laws Amendment Act, 1976, is hereby repealed. Repeal of West Ben, Act V of 1976.

¹For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 24th March, 1977; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 11th April, 1977.